

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 68 of 2019

IN THE MATTER OF:

Sh. B. Prashanth Hegde

...Appellant

Vs.

State Bank of India & Anr.

...Respondents

Present: For Appellant: - None.

**For Respondents:- Mr. Sanjay Kapur, Mr. V.N. Kannan
and Mr. Sanbit, Advocates.
Mr. Ashwini Kumar Singh, Advocate.**

O R D E R

23.01.2020— This matter has been listed on remand from the Hon'ble Supreme Court in Civil Appeal No. 8010 of 2019.

Parties to be ready to address the issue on the next date.

Place the case 'for admission' on 30th January, 2020 on the top of the list.

(Justice S.J. Mukhopadhaya)
Chairperson

(Shreesha Merla)
Member(Technical)

Ar/RR